

the States. Other reasons are historically uneven development of infrastructure, agriculture and industry in various regions, and differences in productivity of investment and developmental strategies.

(d) The State Governments are implementing development plans for increasing income. The Central Government provides Central Assistance for State Plans according to a formula in which higher weightage is given to the States which have lower per capita income. The whole question of balanced regional development, will be addressed in the Ninth Five Year Plan.

#### STATEMENT

State-wise per capita net State Domestic Product at Constant Prices (As on 01.07.1996)

S. State/UT No.	Per Capita NSDP at 1980-81 Prices during (Rs.)			
	1992-93	1993-94 (P)	1994-95 (Q)	
1	2	3	4	5
1. Andhra Pradesh	1761	1908	1859	
2. Arunachal Pradesh	3013	3058	3076	
3. Assam	1622	1671	1720	
4. Bihar	1026	1042	1067	
5. Goa	5381	5459	5341	
6. Gujarat	2995	2859	3217	
7. Haryana	3421	3538	3683	
8. Himachal Pradesh	2267	2307	2381	
9. Jammu & Kashmir	1804	1832	-	
10. Karnataka	2281	2423	2501	
11. Kerala	1932	2043	2113	
12. Madhya Pradesh	1620	1766	1738	
13. Maharashtra	3734	3980	4157	
14. Manipur	1890	1921	-	
15. Meghalaya	1612	1698	1835	
16. Nagaland	-	-	-	
17. Orissa	1476	1542	1581	
18. Punjab	3932	4053	4167	
19. Rajasthan	1934	1760	2016	
20. Sikkim	-	-	-	
21. Tamil Nadu	2405	2498	2656	
22. Tripura	1713	-	-	
23. Uttar Pradesh	1618	1639	1663	
24. West Bengal	2241	2323	2434	
25. A & N Islands	2876	3004	3081	

1	2	3	4	5
26. Delhi		5353	5547	-
27. Pondicherry		3510	3325	-
All India	Per Capita NNP	2239	2292	2401
	Per Capita NDP	2294	2359	2461

Q : Quick Estimates;

P : Provisional : not made available by the State concerned

NNP : Net National Product; NDP : Net Domestic Product

Source : Directorate of Economics & Statistics of respective State Governments through C S O for NSDP and C.S.O. for NNP & NDP.

Note : 1. Owing to difference in source material used, the figures for different State/UTs are not strictly comparable.

2. The UTs of Chandigarh, Dadra & Nagar Haveli, Daman & Diu and Lakshadweep do not prepare NSDP estimates. Mizoram prepares NSDP estimates at current prices only.

[English]

#### Production of Fertilizers

20. SHRI BASUDEB ACHARIA : Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state :

(a) the projected demand and current installed production capacity and current production volume of each category of fertilizers envisaged during the next five years in the country;

(b) whether the Government have any plan to install additional production capacity to meet the shortfalls; and

(c) if so, the details thereof?

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SHEES RAM OLA) : (a) (i) The installed production capacity of N and P fertilizers on 1.4.1996 was 91.02 lakh MT and 28.22 lakh MT, respectively. The country's entire requirement of postassic fertilizers is met through imports.

(ii) Details of the actual production of fertilizers in 1995-96 and the production targets for 1996-97 are given below

(in lakh MT)

S. No.	Fertilizer Nutrient	Actual Production in 1995-96	Production Target for 1996-97
1.	N	87.77	90.23
2.	P	25.58	26.80

- (iii) The incremental production from the projects under implementation and in the pipeline, which have been inventorised recently, is expected to raise the production of N and P fertilizers to 140.27 lakh MT and 34.51 lakh MT, respectively by 2001-02, if all the projects materialise,
- (iv) The expressed demand for different categories of fertilizers is a function of multiple variables such as absolute and relative price of nutrients, prices of other agricultural inputs and agricultural products, as well as meteorological factors, availability of assured irrigation and cropping patterns.

(b) and (c). As per the Industrial Policy Statement issued by the Government on 24.7.1991, the fertilizer industry has been delicensed. An entrepreneur is free to set up a fertilizer project anywhere in the country, subject to environmental clearance. The projects under implementation in the country are expected to add a capacity of 19.46 lakh MT of N and 0.31 lakh MT of P fertilizers by 1.1.2000. The project proposals submitted by Public Sector/Cooperative Units for investment approval envisage a capacity addition of 14.67 lakh MT of N and 2.71 lakh MT of P.

#### Closure of Units of National Fertilizers Ltd.

21. SHRI M. SELVARASU : Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state :

(a) whether it is fact that three plants of National Fertilizers Ltd. at Nangal, Panipat and Bhatinda are closed down due to financial crunch following freezing of the company's accounts by CBI and stopping of working capital support by the nationalised banks;

(b) if so, the details thereof; and

(c) the action taken by the Government in this regard?

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SHEES RAM OLA) : (a) to (c). The Nangal, Panipat and Bhatinda plants of National Fertilizers Ltd. (NFL) are in production. The bank accounts of NFL have not been frozen and the company continues to avail itself of cash credit facilities from a consortium of banks for meeting its working capital requirements.

The production at the Panipat and Nangal units was temporarily suspended on 17.6.96 due to non-availability of oil and coal on account of transport bottlenecks and difficulties at the despatching end,

coupled with some liquidity problems. The remedial measures undertaken have enabled these plants to resume production.

#### Rashtriya Chemicals and Fertilizers Limited

22. SHRI MOHAN RAWALE : Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state :

(a) whether there is full term Chairman & Managing Director of the Rashtriya Chemicals & Fertilizers Limited.

(b) if so, the details thereof; and

(c) the time by which the full term Chairman & Managing Director of Rashtriya Chemicals & Fertilizers Limited, is likely to be appointed?

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SHEES RAM OLA) : (a) No, Sir.

(b) Does not arise.

(c) The process for appointment of a full term Chairman & Managing Director of Rashtriya Chemicals & Fertilizers Limited (RCF) has been initiated.

[Translation]

#### N.T.P.C.

23. DR. RAM KRISHNA KUSMARIA : Will the PRIME MINISTER be pleased to state :

(a) whether an approximate amount of 4074 thousand crores of rupees payable to the National Thermal Power Corporation is outstanding against the various State Electricity Boards;

(b) if so, the details thereof, State Electricity Board-wise and the dates since when it is due;

(c) the action taken/proposed to be taken against each State Electricity Board for the recovery of this outstanding amount; and

(d) the outcome thereof?

THE MINISTER OF STATE IN THE MINISTRY OF POWER AND MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES (DR. S. VENUGOPALACHARI) (a) and (b). As on 31st May, 1996 the total outstanding dues payable to the National Thermal Power Corporation Limited (NTPC) by various State Electricity Boards (SEBs)/Electricity Departments are Rs. 4714.84 (Rs. 3102.40 crores receivable plus Rs. 1612.44 crores surcharge). A statement indicating the outstanding dues is enclosed.

(c) and (d). The matter regarding recovery of outstanding dues is consistently followed up with